

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.204- CP(IB)/65(AHM)2023  
WITH  
ITEM No.205- IA/1279(AHM)2023  
in  
**CP(IB)/65(AHM)2023**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Floorex Tiles

.....Applicant

Vs.

Crystal Ceramic Industries Limited

.....Respondent

**Order delivered on: 10/06/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : None

For the Respondent : Mr. Pratik Thakkar. Adv.

**ORDER**

**CP(IB)/65(AHM)2023**

None present for applicant.

Heard Ld. Counsel for the respondent. Respondent is directed to file written submissions within one-week.

List for filing written submissions on 24.06.2024.

**IA/1279(AHM)2023**

Heard Ld. Counsel for the applicant. None present for the respondent. Right to file reply is closed.

List for filing written submissions on 24.06.2024.

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**